

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No. : 01 / S.O. / 2024

Date : 17.01.2024

In partial modification in Standing Order No. 27/S.O./2023 dated 21.07.2023 it is hereby ordered that "on every Wednesday in addition to regular case work, 30 oldest cases in chronological order be listed in each bench as per Roster. These cases shall be heard from 02.00 PM to 04.30 PM instead of 02.00 PM to 03.00 PM. Further, cases shall be added to the list equal to the number of cases disposed by the bench."

BY ORDER

C.P. Sharma
REGISTRAR GENERAL

17/1/2024
Date : 17.01.2024

No. Gen/XV/48/2023/110

Copy forwarded to the following for information and necessary action:-

1. The Registrar - cum- Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. Private Secretary to all the Hon'ble Judges to place the same before His Lordship for kind perusal.
3. The Registrar (Admn.), Rajasthan High Court Jodhpur / Jaipur Bench, Jaipur.
4. All the Registrars / O.S.D., Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
5. Registrar (Judicial), Rajasthan High Court, Jodhpur / Jaipur Bench Jaipur with the direction to circulate the same amongst all the concerned of Judicial Side and ensure compliance of the same.
6. Registrar-cum-CPC, Rajasthan High Court Bench Jaipur with the direction to upload the same on official website.
7. All the Joint Registrars / Dy. Registrars.
8. All the Assistant Registrars / All the Administrative Officer Judicial.
9. A.O.J. General Section, Rajasthan High Court, Jodhpur.

C.P. Sharma
REGISTRAR GENERAL

17/1/2024